

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CORAM:

257/59/ND/2019

**PRESENT: DR. V.K. SUBBURAJ
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
30.05.2019.**

**NAME OF THE COMPANY: M/s. Mohan Pillai &Anr. V/s. M/s. Eicher
Motors Ltd. &Ors.**

SECTION OF THE COMPANIES ACT: 59

S.NO. NAME DESIGNATION REPRESENTATION SIGNATURE

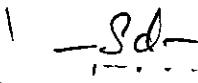
Present: Ms. LipiThaptiyal and Mr. Joby P. Varghese, Advocate for the
Petitioner

Mr. J. D. Baruah, Mr. Sanyam Saxena, Advocates for the R-5

ORDER

Ld. Counsel appearing for R-5 prays for further time to file his reply.
Respondent 3 &4 have been served through publication in daily newspaper
"The Financial Express". As none is present on their behalf, they are
proceeded ex-parte.

To come up on 22nd July, 2019.


**(Dr. V.K. Subburaj)
Member (T)**


**(Ina Malhotra)
Member (J)**